331 Matters under Rule 377 DECEMBER 17, 1981 Proclamation re. Kerala and 332 DSG (Kerala) 1981-82

[Dr. Vasant Kumar Pandit] 日本住在市区 Before the Kharif season started. there was a shortage of Urad pulse whole due to which the Government thought it wise to import the same to remove the pressing demands. However, the Kharif season is now over. The position obtaining indicates a very good crop of this commodity. Madhya Pradesh produces major quantity of Urad pulse. In the recent months, since August-September, the prices of Urad, one of the cash crops, in the district of Khandwa and many other parts of Madhya Pradesh, have crashed down more than R's, 100 per quintal. The down trend is yet persisting. The Chamber of Commerce of Madhya Pradesh and various other trading organizations have suggested to the Export Advisory Committee that they should now permit export of Urad pulse whole or Urad Dal to countries like Ceylon and Middle-East. This would stabilise the price of Urad whole and remove the panic from the minds of the farmers who are suffering heavy losses due to low prices. Besides, the Dal Mill Industry will also get sufficient work in milling whole Urad. The Dal Mill Association of Khandwa have sent telegrams to the Government to regarding Urad review the policy whole and to allow exports as a stabilising factor to pep up the market in Madhya Pradesh. By allowing export of Urad pulse and Dal the Govt. will also earn good foreign exchange and balance of exchange spent for Urad pulse imports early this year. I hope the Government will act soon to prevent further loss to the Urad producers and avoid a likely crisis in other announcement of commodities. The Government decision to allow exports of Urad pulse and Dal immediately will be the timely action necessary in the present crisis.

13 hrs.

(viii) Demand for stopping circulation of the film "Meri Awaz Suno."

SHRI GHULAM NABI AZAD (Washim): Under Rule 377, I would like to draw the attention of the Union Home Minister and Information and Broadcasting Minister, to the Film captioned 'Mert Aavaz Suno' screened in

the country. The fit is the fit will be the

The story is that the Union Home Minister, Home Secretary and the I.G.P. are made as the heads of the gang of smugglers and anti-social elements.

This story is not only in bad taste, but it is also highly derogatory and defamatory in nature, casting aspersions on such personalities in public life.

I, therefore, request the Government to immediately stop the circulation of the Film and take action against the producer of the said Film.

13.02 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the clock.

12:32

The Lok Sabha re-assembled after Lunch at seven minutes past Fourteen of the Clock.

[SHRI HARINATHA MISRA in the Chair] STATUTORY RESOLUTION RE: AP-PROVAL OF PROCLAMATION IN RELATION TO STATE OF KERALA AND

SUPPLEMENTARY DEMANDS FOR GRANTS (KERALA), 1981-82

MR. CHAIRMAN: Now, the House will take up Items Nos. 10 and 11 for which 4 hours have been allotted. The hon. Minister will be replying at 5-30 **P.M.**

Motion moved:

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated